

(b) if so, the details thereof;

(c) whether the Government have taken any measures to strengthen that machinery; and

(d) if so, the details thereof, and the results achieved so far?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d). As the enforcement of Child Labour (Prohibition & Regulation) Act, 1986 rests with the State/UT governments, they are expected to have strong suitable enforcement machinery themselves for this purpose. With a view to upgrading the functional efficiency of enforcement personnel at the State level, the V.V. Giri National Labour Institute, NOIDA and four state labour institutes have undertaken programmes for training of labour and factory inspectors. So far, 598 inspectors have been trained.

[Translation]

Residential Schools for Spastic And Handicapped Children

1729. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to open residential schools for spastic and handicapped children in various parts of the country.

(b) if so, whether the Government are considering to open a residential school in Purnea, Bihar; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir. However, Residential Schools for Spastics and handicapped children set up and run by Non-Governmental Organisations are assisted financially by the Government to the extent provided under the scheme under which the application has been submitted by the concerned non-Governmental Organisation.

(b) and (c). No such proposal is under consideration.

[English]

Branch Post Offices and Sub-Post Offices

1730. SHRI KODIKUNNIL SURESH : Will the Minister of COMMUNICATIONS be pleased to state the number of Branch Post Offices and Sub-Post Offices sanctioned/set up during each of the last three years, State-wise year-wise and till date?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : The details of number of Extra-Departmental Branch Post Offices and Departmental Sub-Post Offices sanctioned during the last three years and till date, year-wise and Post Circle-wise are given in the Statement enclosed.

STATEMENT

Details of Number of Extra Departmental Branch Post Offices & Departmental Sub Post Offices Sanctioned During Last three Years And Till Date, Postal Circle-wise And year-wise

S.No.	Name of Circles	No. of Post Offices sanctioned during							
		1993-94		1994-95		1995-96		1996-97	
		EDBOS	DSOS	EDBOS	DSOS	EDBOS	DSOS	EDBOS	DSOS
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	12	7	-	4	2	3	1	-
2.	Assam	26	6	-	1	-	1	-	-
3.	Bihar	90	5	-	1	-	2	-	3
4.	Delhi	-	8	-	1	-	2	-	2
5.	Gujarat	15	5	-	2	-	1	-	3
6.	Haryana	16	5	-	-	1	2	-	3
7.	Himachal Pradesh	90	2	-	1	-	2	-	-
8.	Jammu & Kashmir	23	1	-	-	-	2	-	-
9.	Karnataka	15	8	1	3	-	3	1	-
10.	Kerala	30	5	-	3	-	14	-	3
11.	Madhya Pradesh	30	5	-	4	-	3	-	-